

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

Government of India
Ministry of Finance
(Department of Revenue and Insurance)

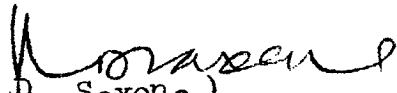
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New Delhi, the 31st July, 1969.

NOTIFICATION
INCOME-TAX

NO.112 (F.No.16/139/69-ITCC) : In exercise of the powers conferred by Rule 4 of the Income-tax (Certificate Proceedings) Rules 1962, the Central Government hereby appoints the Commissioner of Income-tax, Poona as a Tax Recovery Commissioner.

2. This Notification shall come into force with effect from 1st August, 1969.


(R.D. Saxena)


Deputy Secretary to the Government of India

The Manager,
Government of India Press,
New Delhi.

No.112 (F.No.16/139/69-ITCC)

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Deputy Secretary to the Government of India

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